

Soyabean Cultivation

6885. SHRI VISHWANATH SHASTRI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to formulate any scheme to encourage Soyabean cultivation in Bihar during the current year;

(b) if so, the details thereof; and

(c) the total production of Soyabean likely to be achieved in Bihar by end of the current year?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b). A Centrally Sponsored Scheme; namely, 'Oilseed Production Programme' is in operation in Bihar to increase the production of oilseeds including soyabean. This scheme provides financial assistance to the State Government for basic key inputs like production and distribution of seed, plant protection measures, demonstrations, rhizobium culture, improved farm implements etc.

(c) The likely production of soyabean during 1990-91 is assessed at 10,000 tonnes. However, Kharif 1991 crop is still in the field.

[English]

Extraction of Mineral in Maharashtra and Madhya Pradesh

6886. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the Minister of STEEL be pleased to state:

(a) whether the National Mineral Development Corporation has undertaken any exploration work during the last two years for

locating mineral deposits in Maharashtra and Madhya Pradesh; and

(b) if so, the details thereof including the names of the places where mining work has been started?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) and (b). Yes, Sir. National Mineral Development Corporation Limited (NDMC) has been carrying out exploration in the State of Madhya Pradesh only, for development of:—

- (i) Iron Ore Deposits No. 10 & 11/B in Bailadila range of Bastar District.
- (ii) Diamonds in Panna District. No new mine could be developed in the absence of any viable deposit.

[Translation]

Relief to Families of Terrorist Victims In Punjab

6887. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the ex-gratia amount paid to the families of the victims of terrorist violence in Punjab during the last six months, month-wise;

(b) whether some of the families have not been paid any such amount;

(c) if so, the details thereof; and

(d) the time by which they are likely to be paid the ex-gratia amount?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (d). The information is being